

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 100 OF 2015**

**Dated : 14<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Tamilnadu Generation & Distribution Corpn. Ltd. & Anr. ...Appellant(s)**

**Versus**

**JSW Steel Ltd. & Anr. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Rahul Balaji  
Ms. Suchitra Kumbhat  
Mr. Senthil Jagdeesan for R-1

**ORDER**

List the matter on **08.04.2016.**

**(I.J. Kapoor)  
Technical Member  
pr/dk**

**(Justice Ranjana P. Desai)  
Chairperson**